

# FORM NO. 56BA

[See clause (b) of sub-rule (3) of rule 2DA]

## Condensed financial information Income statement

		YEARS		
		First Year	Second Year	Third Year
		(Mention years also)		
1.	Sources of income			
	(a) Dividend	Rs.		
	(b) Trading	Rs.		
	(c) Capital gains (give details)	Rs.		
	(d) Other Income	Rs.		
	Total income [(a)+(b)+(c)+(d)]	Rs.		
2.	Expenses			
	(a) Director's remuneration	Rs.		
	(b) Trusteeship fees	Rs.		
	(c) Custodian fees	Rs.		
	(d) Registrar's fees	Rs.		
	(e) Other expenses	Rs.		
	Total expenses [(a) + (b) + (c) + (d) + (e)]	Rs.		
3.	Gross profit (1-2)	Rs.		
4.	Depreciation	Rs.		
5.	Net profit before tax (3-4)	Rs.		
6.	Tax (income-tax)	Rs.		
7.	Profit after tax (5-6)	Rs.		
8.	Income distributed/dividend declared	Rs.		
9.	Retained earnings (7-8)	Rs.		

Place \_\_\_\_\_  
Date \_\_\_\_\_

\_\_\_\_\_  
Signature and designation of the applicant